

brary. See No. LT-7187/83]

Notifications under Central Reserve Police Force Act, Delhi Police Act; Annual Report of and Statement re Review on Central Civil Services Sports Control Board New Delhi for 1982-83 and Grih Kalyan Kendra Delhi for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) issued under section 18 of the Central Reserve Police Force Act, 1949 :

(i) The Central Reserve Police Force (Second Amendment) Rules, 1983 published in Notification No. G.S.R. 631 in Gazette of India dated the 27th August, 1983.

(ii) The Central Reserve Police Force (Third Amendment) Rules, 1983 Published in Notification No. G. S. R. 768 in Gazette of India dated the 22nd October, 1983. [Placed in Library. See No. 7188/83]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 148 of the Delhi Police Act, 1978 :

(i) The Regulations of Licensing and Controlling Places of Public Amusement (other than cinemas) and Performance of Public Amusement (Amendment), 1983 published in Notification No. 2149, Sp. Cell

in Delhi Gazette dated the 22nd September, 1983.

(ii) Notification No. F. 10/60/30-Home (P) Estt. published in Delhi Gazette Dated the 24th September, 1983 regarding charges for additional police to private persons and commercial establishments etc. [Placed in Library. See No. LT-7189/83]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Sports Control Board, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of Central Civil Services Sports Control Board, New Delhi, for the year 1982-83. [Placed in Library. See No. LT-7190/83]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Grih Kalyan Kendra, New Delhi, for the year 1982-83. [Placed in Library. See No. LT-7191/83]